

Central Information Commission

Decision No. 287/IC(A)/2006
F. No. CIC/MA/A/2006/00417

Dated, the 20th September, 2006

Name of the Appellant: Sh. A.J. Gedam, "Jagannathshree", 13-A,
Vanjarinagar, P.O. Ajni, Nagpur – 440 003.

Name of the public Authority: State Bank of Hyderabad, Regional Office,
Rachna Sansad, 1st floor, 278 S.G. Marg,
Prabhadevi, Mumbai – 400 025.

DECISION

Facts of the case:

1. The appellant, an employee of the Bank, had sought information relating to the disciplinary proceedings initiated against another lady officer, and the complaint filed by her against the appellant.
2. The CPIO refused to furnish the information on the ground that information sought relate to another person, the disclosure of which is not in public interest. Hence, exempt u/s 8(1) (j) of the Act. The appellate authority upheld the decision of the CPIO.
3. Since there is no overriding public interest in disclosure of information sought, the denial of information by the CPIO u/s 8(1) (j) is justified.
4. The appeal is accordingly dismissed.

Sd/-
(Prof M. M. Ansari)
Information Commissioner

Authenticated true copy:

(L. C. Singhi)
Additional Registrar

Cc:

1. Sh. A.J. Gedam, "Jagannathshree", 13-A, Vanjarinagar, P.O. Ajni, Nagpur – 440 003.
2. The CPIO, State Bank of Hyderabad, Regional Office, Rachna Sansad, 1st floor, 278 S.G. Marg, Prabhadevi, Mumbai – 400 025.